CHINESE INTRUSION INTO INDIAN TERRITORT

69. SARDAR RAM SINGH: SHRI R. S. KHANDEKAR: SHRI NARINDER SINGH BRAR:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that there was heavy exchange of Are between the Indian and the Chinese army at the Nathu La pass on the Sikkim border in September, 1967;
- (b) on how many occasions the Chinese had attempted to enter into the Indian territory during the last six months; and
- (c) whether the attempted intrusions are localised or they are spread over on the entire borders with China?

THE MINISTER OF DEFENCE (SAR-DAR SWARAN SINGH): fa) Yes. Madarn.

(b) and (c) During May-October 1967 the Chinese intruded 11 times in Sikkim, 4 times in Ladakh and once in NEFA. These were comparatively small localised incidents.

ABSENCE IN INDIA OK THE DEFENCE MTNISTER

9fl. SHR1 R. S. KHANDEKAR: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Defence Minister and the Commander-in-Chief were not in the country when the Chinese fired and intruded into the Sikkim border in the month of September this year; and
- (b) if so, what are the reasons for the same?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) The Chief of Army Staff was already abroad when the incidents occurred. He had gone on a prearranged visit to Yugoslavia, U.K. and France at the invitation of the respective friendly Governments.

The Defence Minister had to undertake a brief visit to Moscow from 14th to 18th September. His visit was necessary in order to keep an engagement with Soviet authorities for which earlier Shri Chagla was expected to

Neither the nature nor the scale of the border incidents, which were of a local character, justified either the recall of the Chief of the Army Stat! or cancellation of the Defence Minister's visit to Moscow.

CODE FOR A.I.R.

91. SHRI NIREN GHOSH:

SHRI ARAVINDAKSHAN SHRI A. P. KAIMAL CHATTERJEE: SARDAR RAM SINGH: SHRI **SITARAM** JAIPURIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Code of Conduct for broadcasts over the All India Radio has since been finalised in consultation with the Ministers and representatives of Central and State Governments; and
 - (b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) and (b) After holding discussions with Chief Ministers and State Information Ministers, we have agreed i on the substance of the Code, on the lines of which it is being drafted and finalised. The substance of the Code will not permit—

- (1) criticism of friendly countries;
- (2) attack on religion or communities;
- (3) anything obscene or defamatory;
- (4) incitement of violence or nothing against law and order:
- (5) anything amounting to contempt of court;
- (6) casting of any aspersions against the integrity of the President, Governors and the Judiciary;